

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/561(AHM)2024  
in  
**CP(IB) 196 of 2017**

**Proceedings under Section 9**

**IN THE MATTER OF:**

JJ Plastalloys Pvt Ltd  
V/s  
RR Polynet Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on 15/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kamil Lokhandwala, Adv.  
For the Respondent :

**ORDER**

**IA/561(AHM)2024**

This application is filed for placing on record the latest progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 561 of 2024 stands disposed of

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**